

ORISSA HIGH COURT

FILING REPORT AS ON :29/09/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-ARBP/46280/2026	SIDDHI VINAYAK ROADWAYS, KEONJHAR VS VINIT KUMAR BANSHAL	HARISANKAR MAHAPATRA VS	// 0 //	
2	D-BLAPL/30009/2026	SUBIR SINGHA VS STATE OF ODISHA	MAHES DAS VS	// 0 0 //	
3	D-BLAPL/30013/2026	SANTANU MISHRA @ SANTANU VS STATE OF ODISHA	PRAFULLA KUMAR KHATEI VS	KHURDA MODEL /579 /2026 0 //	
4	D-BLAPL/30015/2026	AJAYA PRADHAN VS STATE OF ODISHA	ROHIT RANJAN RAY VS	// 0 0 //	
5	D-BLAPL/30016/2026	KASINATH @ KASHINATH SETHI VS STATE OF ODISHA	DEEPAK KU SAHOO VS	PATTAMUNDAI RURAL PS /431 /2026 0 //	
6	D-BLAPL/30019/2026	TIKI @ BIMAL KUMAR PUNTIA VS STATE OF ODISHA	BIREN SANKAR TRIPATHY VS	BHADRAK RURAL /570 /2026 0 //	
7	D-BLAPL/30020/2026	VICKY MALIK VS STATE OF ODISHA	DEEPAK KU SAHOO VS	// 0 0 //	
8	D-BLAPL/30021/2026	KALIA @ NIRANJAN ROUT VS STATE OF ODISHA	SAMARENDRA MOHANTY VS	BIRIDI PS /311 /2025 0 //	
9	D-BLAPL/30024/2026	PHIROJ MALIK VS STATE OF ODISHA	KARTIK CHANDRA TRIPATHY VS	// 0 0 //	
10	D-BLAPL/30027/2026	SIPUN BARIK VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	JARAPADA /455 /2026 0 //	
11	D-BLAPL/30028/2026	MANAS KUMAR LENKA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	KHAJURIPADA /144 /2026 0 //	

ORISSA HIGH COURT

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12	D-BLAPL/30033/2026	CHANDRAMANI KHUNTIA VS STATE OF ODISHA	BIBHUTI BHUSAN BEHERA VS	BAGDIA /32 /2026 () //	
13	D-BLAPL/30035/2026	RAMNATH BAG @ RAMANATH VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	AMBADOLA /181 /2026 () //	AOD20250000009C202600119
14	D-BLAPL/30039/2026	SUFAL KANHAR VS STATE OF ODISHA	GOKULANANDA SAHU VS	/ / () //	AOD20260000648C202600008
15	D-BLAPL/30040/2026	DEBOBRATA GHOSH VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	BALASORE TOWN /265 /2026 () //	
16	D-BLAPL/30041/2026	JUDHISTIRA KANHAR VS STATE OF ODISHA	BIKASH KARNA VS	BOUDH /43 /2026 () //	
17	D-BLAPL/30042/2026	SUDARSHAN @ SUDARSAN NAIK VS STATE OF ODISHA	LAMBODOR ACHARI VS	K.NUAGOAN /135 /2026 () //	AOR20220001311C202600135
18	D-BLAPL/30045/2026	PURNA CHANDRA KANHAR VS STATE OF ODISHA	GOKULANANDA SAHU VS	/ / () //	AOD20260000648C202600007
19	D-BLAPL/30046/2026	SAKTI @ ARABINDA NAIK @ ARBINDA NAIK VS STATE OF ODISHA	KULDEEP MOHANTY VS	BANARAPAL /130 /2025 () //	AOD20240000012C202600299
20	D-BLAPL/30047/2026	MIR SAHIL VS STATE OF ODISHA	AJIT KUMAR SAHOO VS	/ / () //	AOR20220001563C202600047
21	D-BLAPL/30048/2026	WILLSON SEMILI @ RAJ SEMILI @ SIPU SEMILI VS STATE OF ODISHA	SAIBRATA RATH VS	RAYAGADA TOWN /184 /2026 () //	
22	D-BLAPL/30049/2026	TANMAY GAYEN VS STATE OF ODISHA	SOMANATH MITRA VS	/ /0 () //	
23	D-BLAPL/30053/2026	RAJENDRA MARI	UMAKANTA BARIK	RAIGHAR /204 /2026	

ORISSA HIGH COURT

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		VS	VS	()	
		STATE OF ODISHA		//	
24	D-BLAPL/30064/2026	KAMALAKANTA JENA	AMULYA RATNA PANDA	BALASORE SADAR /388 /2019	
		VS	VS	()	
		STATE OF ODISHA		//	
25	D-BLAPL/30065/2026	CHINMAY DAS @ CHINMAYA	SANJIT MISHRA	PURI TOWN /580 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
26	D-BLAPL/30067/2026	GITA SETHI	SANJIT MISHRA	PURI SADAR /313 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
27	D-BLAPL/30073/2026	PADMAN GOUDA@PADAMAN GOUDA	SURYAKANTA DWIBEDI	KODINGA /59 /2026	AOR20220001245C202600020
		VS	VS	()	
		STATE OF ODISHA		//	
28	D-BLAPL/30074/2026	CHITTARANJAN BAGSING@BAGSINGH	SURYAKANTA DWIBEDI	BALASORE VIGILANCE /22 /2026	AOR20220001245C202600021
		VS	VS	()	
		STATE OF ODISHA(VIG.)		//	
29	D-BLAPL/30075/2026	PRAKASH KUMAR JENA	BISWANATH BEHERA	KEONJHAR TOWN /354 /2026	AOR20220003680C202600013
		VS	VS	()	
		STATE OF ODISHA		//	
30	D-BLAPL/30077/2026	MANOJ KUMAR PRADHAN	SURYAKANTA DWIBEDI	KHAJURIPADA /144 /2026	AOR20220001245C202600022
		VS	VS	()	
		STATE OF ODISHA		//	
31	D-BLAPL/30078/2026	SK. TAJUDDIN@LALU	SURYAKANTA DWIBEDI	JALESWAR /541 /2026	AOR20220001245C202600023
		VS	VS	()	
		STATE OF ODISHA		//	
32	D-BLAPL/30079/2026	BULU NAYAK	PRASANNA KUMAR MISHRA	PARJANG /417 /2025	AOD20260000093C202600068
		VS	VS	()	
		STATE OF ODISHA		//	
33	D-BLAPL/30084/2026	CHANDAN MAJHI	Manoranjana Padhy	/ /	AOD20220003086C202600104
		VS	VS	()	
		STATE OF ODISHA		//	
34	D-BLAPL/30091/2026	BIBHISANA BANDA	SK. ZAFARULLA	MANAMUNDA /349 /2026	
		VS	VS	()	

ORISSA HIGH COURT

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35	D-BLAPL/30092/2026	STATE OF ODISHA AMARJIT MOHANTY VS	DEEPAK PANDA VS	// TALABANIA /261 /2026 ()	
36	D-BLAPL/30094/2026	STATE OF ODISHA SK. MAHATAB ALLI @ KATI BABU VS	BIRENDRA KUMAR PARDHI VS	// SPL.TASK FORCE /9 /2024 ()	
37	D-BLAPL/30095/2026	STATE OF ODISHA AAMIR KHAN VS	DEVASHIS PANDA VS	// PLANTSITE /335 /2021 ()	
38	D-BLAPL/30096/2026	STATE OF ODISHA DAMODAR BEJ VS	DEVASHIS PANDA VS	// GHASIPURA /188 /2018 ()	
39	D-BLAPL/30097/2026	STATE OF ODISHA SARAT MALLIK VS	AMITAV TRIPATHY VS	// BANIGOCHA /116 /2026 ()	
40	D-BLAPL/30100/2026	STATE OF ODISHA SUNIL KUMAR MALLICK VS	SUSANTA KUMAR BARAL VS	// PHULBANI SADAR /97 /2025 ()	AOR20220001297C202600228
41	D-BLAPL/30104/2026	STATE OF ODISHA GOBINDA NAG@PRITAM NAG VS	BIDYADHAR PANDA VS	// DHANUPALI /508 /2020 ()	AOR20220001945C202600035
42	D-BLAPL/30105/2026	STATE OF ODISHA SK.MAMTAZ@MANTAZ VS	GURUPRASAD BEHERA VS	// JALESWAR /307 /2021 ()	AOR20220000925C202600071
43	D-BLAPL/30106/2026	STATE OF ODISHA BIDYADHAR DEHURY VS	SMRUTI RANJAN ROUT VS	// TANGI /131 /2023 ()	
44	D-BLAPL/30108/2026	STATE OF ODISHA MANA @ MANAS KUMAR MAJHI VS	SMRUTI RANJAN ROUT VS	// BAGDIA /77 /2025 ()	
45	D-BLAPL/30110/2026	STATE OF ODISHA SANIYA HARIJAN @ SANIA HARIJAN VS STATE OF ODISHA	MANGU NANDY VS	// ORKEL /86 /2026 () //	

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46	D-BLAPL/30111/2026	JURIA @ RAJENDRA SAHU VS STATE OF ODISHA	BIKRAM KESHARI RAJ VS	K.NUAGAON /252 /2024 () //	
47	D-BLAPL/30122/2026	SANJEEB ROUT VS STATE OF ODISHA	SHYAM SUNDAR CHHUALSINGH VS	/ /0 () //	
48	D-BLAPL/30127/2026	DEEPAK DAS VS STATE OF ODISHA	SIVA SANKAR CHAINI VS	KUMBHARAPARA /524 /2025 () //	
49	D-BLAPL/30128/2026	DAMAN HANSDAH @ KERSHA VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	/ /0 () //	
50	D-BLAPL/30130/2026	NARA @ P.NARSINGHA RAO VS STATE OF ODISHA	SATYAJIT MOHAPATRA VS	BADAGODA P.S. /515 /2023 () //	
51	D-BLAPL/30133/2026	SANIA BEGUM VS STATE OF ODISHA	AMIT SUJAT BISWAL VS	BOLAGARH P.S. /272 /2026 () //	
52	D-BLAPL/30135/2026	CHUMBAN @ CHUMAN SAHU VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	REAMAL /296 /2026 () //	
53	D-BLAPL/30136/2026	RANJAN RAO VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	MANGALA BAG /304 /2026 () //	
54	D-BLAPL/30137/2026	RABI DANTA VS STATE OF ODISHA	BIBHUTI RANJAN MOHANTY VS	BAUNISUNI /59 /2025 () //	
55	D-BLAPL/30141/2026	BABUNI @ SURENDRA NAYAK VS STATE OF ODISHA	HRUDANANDA MOHAPATRA VS	BALIAPANDA /35 /2026 () //	
56	D-BLAPL/30148/2026	ASANTA KUMAR SAHU VS STATE OF ODISHA	CHIRANJIB ROUT VS	CHHENDIPADA /491 /2026 () //	
57	D-BLAPL/30149/2026	TUNA @ RUNA KISHORE SAHOO	CHIRANJIB ROUT	N.T.P.C. /170 /2026	

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		VS	VS	()	
		STATE OF ODISHA		//	
58	D-BLAPL/30151/2026	BABUL NAYAK	GOURAV MOHANTY	KHURDA MODEL /717 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
59	D-BLAPL/30153/2026	SRIKANTA DAS @ TANDUA	SUSHANTA HARICHANDAN	BHANDARIPOKHARI /375 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
60	D-BLAPL/30154/2026	MANOJ RANA	SUSHANTA HARICHANDAN	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
61	D-BLAPL/30155/2026	TURA @ PAPUN SETHI	CHIRANJIB ROUT	KANIHA /221 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
62	D-BLAPL/30159/2026	FIROJ KUMAR DEBATA	CHIRANJIB ROUT	COLLIERY /482 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
63	D-BLAPL/30160/2026	BISWAJIT ROUT @ BANTI	CHIRANJIB ROUT	COLLIERY /482 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
64	D-BLAPL/30164/2026	DEBADUTTA PADHAN	SARAT KUMAR JENA	BARGARH /566 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
65	D-BLAPL/30165/2026	SRIDHAR HIKABADI	ASIT KUMAR CHOUDHURY	PADMAPUR /123 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
66	D-BLAPL/30166/2026	MOTILAL DIGAL	SARAT KUMAR JENA	DASPALLA /200 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
67	D-BLAPL/30167/2026	KARNARAJ SUNA	JYOTIRMAYA SAHOO	BHEDEN /347 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
68	D-BLAPL/30171/2026	SAMARKANT NAYAK	LAXMAN PRADHAN	MOHANA /106 /2026	AOD20240000968C202600032
		VS	VS	()	

ORISSA HIGH COURT

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69	D-BLAPL/30172/2026	STATE OF ODISHA BASANTA GURU VS	SANJUKTA MUNDA VS	// BAREIPALI /195 /2025 ()	AOR20220002621C202600044
70	D-BLAPL/30174/2026	STATE OF ODISHA RAJESH JENA@RAJA VS	DIPTIMAYEE LENKA VS	// MADHUPATNA /283 /2026 ()	AOD20240000324C202600010
71	D-BLAPL/30175/2026	STATE OF ODISHA BAHADUR SINGH VS	SANJUKTA MUNDA VS	// // ()	AOR20220002621C202600043
72	D-BLAPL/30176/2026	STATE OF ODISHA SOURAV KUMAR TUDU@SAURAVA KUMARA TUDU VS	SAHASRANSU SOURAV VS	// // ()	AOR20220001445C202600207
73	D-BLAPL/30178/2026	STATE OF ODISHA BISWAJIT BEHERA VS	DIPTIMAYEE LENKA VS	// MADHUPATNA /283 /2026 ()	AOD20240000324C202600011
74	D-BLAPL/30179/2026	STATE OF ODISHA RANJIT DIGAL VS	SUDHANSU SEKHAR DASH VS	// NCB BHUBANESWAR /8 /2024 ()	
75	D-BLAPL/30181/2026	UNION OF INDIA (NCB) PRANGYA @ PRAGYAN PRAKASH PATRA VS	RAKESH BEHERA VS	// BALASORE VIGILANCE /23 /2026 ()	
76	D-BLAPL/30182/2026	STATE OF ODISHA(VIG.) MUNA @ LUNA NAYAK VS	SUDHANSU SEKHAR DASH VS	// ODAGAON /122 /2024 ()	
77	D-BLAPL/30183/2026	STATE OF ODISHA S.KRISHNA REDDY VS	UPASIKA SAMANTARAY VS	// GOSANINUAGAM /331 /2026 ()	
78	D-BLAPL/30185/2026	STATE OF ODISHA ENAYAT QUADRI VS	SAPAN KUMAR LENKA VS	// CYBER CRIME AND ECONOMIC OFFENCES, BHADRAK /11 /2026 ()	
79	D-BLAPL/30186/2026	STATE OF ODISHA MD.SAHANAWAZ HUSSAIN VS	JITENDRA SAMANTARAY VS	// SPL.TASK FORCE /24 /2025 ()	
		STATE OF ODISHA		//	

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80	D-BLAPL/30189/2026	BHAGABAN KUMBHAR VS STATE OF ODISHA	SUDHANSU SEKHAR DASH VS	BOUDH /193 /2023 () //	
81	D-BLAPL/30190/2026	MOHAMMAD RAFIQ @ GUDDU VS STATE OF ODISHA	DEBASHIS ROUTRAY VS	KHANDAGIRI P.S. /742 /2026 () //	
82	D-BLAPL/30196/2026	JASMIN DIGAL VS STATE OF ODISHA	SUDHANSU SEKHAR DASH VS	/ /0 () //	
83	D-BLAPL/30199/2026	KUNTALA MALLIK @ KUNTALA MALIK VS STATE OF ODISHA	SATYABRATA DASH VS	DHARMASALA /156 /2026 () //	
84	D-CMP/46303/2026	BABAJI MALLIK VS BANABIHARI MALLIK	AJIT CHANDRA MOHAPATRA VS	// () //	
85	D-CMP/46324/2026	SK. ADAM VS SK. KAZIM	SK. ZAFARULLA VS	// () //	
86	D-CMP/46329/2026	OMPRAKASH KHUNTIA VS KAILASH CHANDRA BEHERA	LINGARAJ SARANGI VS	// () //	
87	D-CMP/46331/2026	MADHAB PRADHAN VS SADHAB PRADHAN	BIJAYA KUMAR NAYAK (3) VS	// () //	AOR20230000709C202600040
88	D-CMP/46335/2026	M/S. NANDINI CONSTRUCTIONS, BHUBANESWAR VS MAHANADI SPUN PIPE INDUSTRIES, CUTTACK	LINGARAJ SARANGI VS	// () //	
89	D-CMP/46354/2026	KARUNAKARA BEHERA VS DEBASISH NAYAK	MAHESWAR MOHANTY VS	// () //	
90	D-CMP/46431/2026	BIDYADHAR SAHOO VS SUDHAKAR SAHOO	SOURAV SUMAN BHUYAN VS	// () //	
91	D-CMP/46460/2026	SASMITA RANI DAS	ATMAJIT MANMITH DAS	//	

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		VS	VS	0	
		KISHORE BALLV DAS		//	
92	D-CONTC/46270/2026	RAMESH CHANDRA MISHRA	ADV.	//	
		VS	VS	0	
		SANJAY KUMAR SINGH, I.A.S.		//	
93	D-CONTC/46282/2026	SANJAYA KUMAR DAS	NIROJ KUMAR MAHAPATRA	//	AOD20240000311C202600077
		VS	VS	0	
		SMITA ROUT, STATE PROJECT DIRECTOR, ODISHA	ADARSHA VIDALAYA SANGATHAN, BHUBANESWAR		
94	D-CONTC/46286/2026	PRASANTA KUMAR BARIK	ADV.	//	
		VS	VS	0	
		HEMANTA SHARMA, IAS		//	
95	D-CONTC/46299/2026	DHRUBA CHARAN DAS	ADV.	//	
		VS	VS	0	
		MRUTYUNJAYA TRIPATHY, TAHASILDAR, BHUBANESWAR		//	
96	D-CONTC/46300/2026	PRASANA KUMAR PANDA	ADV.	//	
		VS	VS	0	
		ASHUTOSH KULKARNI, IAS		//	
97	D-CONTC/46307/2026	SURESH CHANDRA SAHOO	ADV.	//	
		VS	VS	0	
		SATYABRATA BEHERA, ENGINEER IN CHIEF (CIVIL) , WORKS DEPARTMENT, ODISHA		//	
98	D-CONTC/46309/2026	BICHITRANANDA SAHOO	ADV.	//	
		VS	VS	0	
		ASHUTOSH KULKARNI, I.A.S.		//	
99	D-CONTC/46328/2026	ALOK KUMAR BEHERA	ADV.	//	
		VS	VS	0	
		ER.DILLIP KUMAR ROUT, ENGINEER IN CHIEF, WATER RESOURCES ODISHA SECHA SADAN, KHURDHA			
100	D-CONTC/46332/2026	SUBRAT KUMAR MISHRA	ADV	//	AOD20260000410C202600005
		VS	VS	0	
		PRAKASH KUMAR KAR, ADDL. ASST. COMMISSIONER OF ENDOWMENT		//	
101	D-CONTC/46346/2026	BALABHADRA PRADHAN	ADV.	//	
		VS	VS	0	
		SOVA SHARMA, IAS		//	
102	D-CONTC/46347/2026	RABI CHANDRA SAHOO	ADV.	//	
		VS	VS	0	

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103	D-CONTC/46348/2026	SOVA SHARMA, IAS UPENDRA SAHOO VS	ADV. VS	// // 0	
104	D-CONTC/46350/2026	SOVA SHARMA, IAS RABI NAIK VS	ADV. VS	// // 0	
105	D-CONTC/46351/2026	SOVA SHARMA, IAS MURALIDHAR BEHERA VS	ADV. VS	// // 0	
106	D-CONTC/46414/2026	SOVA SHARMA, IAS PRADEEP KUMAR TRIPATHY VS	ADV. VS	// // 0	
107	D-CONTC/46416/2026	RAJESH PRABHAKAR PATIL, I.A.S NRUSINGHA PRASAD ADHIKARI VS	ADV. VS	// // 0	
108	D-CONTC/46418/2026	ASWATHY S., IAS NIRANJAN TRIPATHY VS	AMIT PRASAD BOSE VS	// // 0	
109	D-CONTC/46423/2026	G.RASHMIREKHA, OAS, TAHASILDAR SONEPUR SRIKANTA GHADAI VS	ADV. VS	// // 0	
110	D-CONTC/46426/2026	THE DIRECTOR HIGHER SECONDARY EDUCATION, ODISHA PRANABANDHU SAHOO VS	ADV. VS	// // 0	
111	D-CONTC/46447/2026	SOVA SHARMA, IAS P.BARSHA RANI PATRA VS	ADV. VS	// // 0	
112	D-CONTC/46453/2026	RAJANI KANTA MISHRA, I.I.C, KHAREVL NAGAR POLICE STATION HARAMOHAN SAHOO VS	ADV. VS	// // 0	
113	D-CONTC/46457/2026	SOVA SHARMA, IAS KRUPASINDHU GAHAN VS	SUBHAM SATAPATHY VS	// // 0	
		DIGBIJAY BISWAL, OFFICER IN CHARGE OF TALCHER P.S., ANGUL		//	

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114	D-CONTC/46480/2026	LOCHAN BARIK VS SOVA SHARMA, IAS	ADV. VS	// 0 //	AOD20240000639C202600036
115	D-CONTC/46481/2026	SUSHANTA KUMAR PADHAN VS INDRAMANI NAYAK, PANCHAYATI RAJ AND DW DEPTT.	ADV VS	// 0 //	
116	D-CONTC/46482/2026	RAJKISHORE SAHOO VS SOVA SHARMA, IAS	ADV. VS	// 0 //	
117	D-CONTR/30006/2026	SARASWATI PRADHAN VS PRIYABRATA ROUT, I.I.C., ITAMATI P.S., NAYAGARH	ADV. VS	/ /0 0 //	
118	D-CRLA/30059/2026	SANGRAM BALIARSINGH @ TERA VS STATE OF ODISHA	SANJIT MISHRA VS	GADISAGADA /8 /2014 0 //	
119	D-CRLA/30060/2026	RANJAN @ ISWAR CHANDRA NAIK VS STATE OF ODISHA	SANJIT MISHRA VS	KEONJHAR SADAR /499 /2024 0 //	
120	D-CRLA/30081/2026	SURENDRA NAYAK VS STATE OF ODISHA	PRANAYA KUMAR MAHARAJ VS	JEYPORE MAHILA /90 /2024 0 //	
121	D-CRLA/30093/2026	AJIT SINGH @ MANIA VS STATE OF ODISHA	SK. ZAFARULLA VS	ORIENT /180 /2020 0 //	
122	D-CRLA/30180/2026	GOBARDHAN MEHER VS STATE OF ODISHA(VIG.)	BHARAT BHUSAN ROURAY VS	SAMBALPUR VIGILANCE /89 /2016 0 //	
123	D-CRLA/30197/2026	KANDRA GAMANGO @ JANAS GAMANGO @ JONAS GAMANGO VS STATE OF ODISHA	BISWA RANJAN DAS VS	ADVA /63 /2021 0 //	
124	D-CRLA/30204/2026	JOSUA GAMANGO VS STATE OF ODISHA	BISWA RANJAN DAS VS	ADVA /63 /2021 0 //	
125	D-CRLA/30205/2026	BENJAMIN GAMANGO	BISWA RANJAN DAS	ADVA /63 /2021	

ORISSA HIGH COURT

FILING REPORT AS ON :29/09/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
126	D-CRLA/30207/2026	MANI MALLICK	DEEPAK RANJAN SUNDARAY	CHANDANPUR /156 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
127	D-CRLA/30208/2026	BIBHUTI BHUSAN PANDI	JYOTIRMAYA SAHOO	KODALA /209 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
128	D-CRLLP/30143/2026	STATE OF ODISHA, VIGILANCE	Sangram Das	//	AOR20220001542C202600012
		VS	VS	()	
		RAMESH CHANDRA SAHOO		//	
129	D-CRLLP/30144/2026	STATE OF ODISHA, VIGILANCE	Sangram Das	//	AOR20220001542C202600013
		VS	VS	()	
		RAJ KAPOOR ALIAS RAJKAPUR BEHERA		//	
130	D-CRLLP/30145/2026	STATE OF ODISHA, VIGILANCE	Sangram Das	//	AOR20220001542C202600014
		VS	VS	()	
		PRAMOD KUMAR SAHU		//	
131	D-CRLLP/30147/2026	STATE OF ODISHA, VIGILANCE	Sangram Das	//	AOR20220001542C202600015
		VS	VS	()	
		JEEBAN CHANDRA KHORA		//	
132	D-CRLMA/30025/2026	NARAYAN KUMAR KHAITAN	BHABANI SHANKAR DASPARIDA	/ /0	
		VS	VS	()	
		UNION OF INDIA		//	
133	D-CRLMA/30188/2026	LALIT MOHAN MANGARAJ		BERHAMPUR TOWN /410 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
134	D-CRLMC/30008/2026	SUBRAT JENA@JITU	SARADA PRASAD DASH	GHASIPURA /123 /2018	
		VS	VS	()	
		STATE OF ODISHA		//	
135	D-CRLMC/30012/2026	GAJENDRA SAHOO	SEKH ZAKIR HUSSAIN	KAMAKHYANAGAR /198 /2007	
		VS	VS	()	
		STATE OF ODISHA		//	
136	D-CRLMC/30032/2026	SUMANTA PRADHAN	RAJENDRA NARAYAN ROUT	BOLANGIR SADAR /68 /2021	AOR20220001558C202600195
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :29/09/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
137	D-CRLMC/30036/2026	STATE OF ODISHA DHRUBA CHARAN SAHU VS	PRASHANTA KUMAR NAYAK VS	// MAHILA PS SAMBALPUR /26 /2016 ()	AOR20220001582C202600020
138	D-CRLMC/30050/2026	STATE OF ODISHA MANTU@SANJAY KUMAR DAS VS	SOUMYA JYOTI BISWAL VS	// CYBER CRIME AND E.O, BALASORE /12 /2026 ()	
139	D-CRLMC/30071/2026	STATE OF ODISHA MANAS RANJAN RATH VS	BHAWANI SANKAR PANIGRAHI VS	// RAGHUNATHPALI /33 /2026 ()	
140	D-CRLMC/30083/2026	STATE OF ODISHA JAHUR ALI KHAN VS	ARYA TRIPATHY VS	// // ()	AOD20220004423C202600031
141	D-CRLMC/30086/2026	STATE OF ODISHA SURESH KHARA ALIAS KHORA VS	Manoranjan Padhy VS	// // ()	AOD20220003086C202600105
142	D-CRLMC/30113/2026	STATE OF ODISHA PRAKASH MANGARAJ VS	RAMDAS ACHARY VS	// JODAPADAR /33 /2025 ()	
143	D-CRLMC/30123/2026	STATE OF ODISHA BISMITA PANIGRAHI VS	DIPANKAR ACHARYA VS	// BALASORE SADAR /367 /2026 ()	
144	D-CRLMC/30124/2026	STATE OF ODISHA DR. SUDATTA RAY VS	ABHILASH MISHRA VS	// BHARATPUR PS /574 /2026 ()	
145	D-CRLMC/30140/2026	STATE OF ODISHA BADAL GHADEI@ROCKY@BADAL GHADEI NAYAK VS	CHANDAN NAYAK VS	// RANPUR /101 /2019 ()	
146	D-CRLMC/30146/2026	STATE OF ODISHA SANGRAM KESHARI PATRA VS	Pankaj Kumar Sahoo VS	// // ()	AOR20240000004C202600069
147	D-CRLMC/30150/2026	STATE OF ODISHA JASHMIN JAGADALA VS STATE OF ODISHA	RANJAN KUMAR NAYAK VS	// RENGALI /27 /2001 () //	

ORISSA HIGH COURT

FILING REPORT AS ON :29/09/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
148	D-CRLMC/30152/2026	BADAL GHAEI@ROCKY@BADAL GHAEI NAYAK@MOUDANAYAKHOO VS STATE OF ODISHA	MOUDANAYAKHOO VS	RANPUR /107 /2019 () //	
149	D-CRLMC/30156/2026	BADAL GHAEI@ROCKY@BADAL GHAEI NAYAK@MOUDANAYAKHOO VS STATE OF ODISHA	MOUDANAYAKHOO VS	RANPUR /170 /2019 () //	
150	D-CRLMC/30157/2026	SHANKAR NAYAK VS STATE OF ODISHA	SHRADHASHREE ROUTRAY VS	BHARATPUR PS /759 /2026 () //	
151	D-CRLMC/30158/2026	MANAS RANJAN RATH VS STATE OF ODISHA	BHAWANI SANKAR PANIGRAHI VS	RAGHUNATHPALI /102 /2026 () //	
152	D-CRLMC/30161/2026	DAMODAR MITTAL VS STATE OF ODISHA	PRABIN DAS VS	/ /0 () //	
153	D-CRLMC/30184/2026	BIGAN PANDIT @ BIGAN BHARTI @ RAHUL BHARTI VS STATE OF ODISHA	BHARAT BHUSAN ROUTRAY VS	PLANTSITE /134 /2019 () //	
154	D-CRLMC/30192/2026	TRILOCHAN BEHERA @ PATRI VS STATE OF ODISHA	BIBHUTI RANJAN MOHANTY VS	ATHGARH /57 /2011 () //	
155	D-CRLMC/30194/2026	NALINI PRADHAN VS STATE OF ODISHA	SUDHANSU SEKHAR DASH VS	PATTAMUNDAI /305 /2012 () //	
156	D-CRLMC/30203/2026	SWETA PRADHAN VS STATE OF ODISHA	BASUDEV PUJARI VS	KABISURYANAGAR /79 /2011 () //	
157	D-CRLMC/30206/2026	ABHISEKH MAHAL@CHINDU VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	BALASORE SADAR /66 /2021 () //	
158	D-CRLMP/30010/2026	AMLAN KUMAR MOHAPATRA VS STATE OF ODISHA	BISWAJIT MOHAPATRA VS	/ /0 () //	
159	D-CRLMP/30014/2026	MANJULATA SAHOO	APARESH BHOI	/ /0	

ORISSA HIGH COURT

FILING REPORT AS ON :29/09/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ODISHA		//	
160	D-CRLMP/30018/2026	SK. RIZWAN ALAM	DEEPAK KUMAR SAHOO	/ /0	
		VS	VS	0	
		STATE OF ODISHA		//	
161	D-CRLMP/30080/2026	DAYANIDHI SABAR@GOMANGO	BIBHUTI BHUSAN CHOUDHURY	/ /	AOR20260000436C202600005
		VS	VS	0	
		KUMARI GOMANGO@BUDO GOMANGO		//	
162	D-CRLMP/30109/2026	OMPRAKASH KHUNTIA	LINGARAJ SARANGI	/ /0	
		VS	VS	0	
		STATE OF ODISHA		//	
163	D-CRLMP/30121/2026	ARUN KUMAR PRADHAN	SNEHASISH BEHERA	/ /0	
		VS	VS	0	
		STATE OF ODISHA		//	
164	D-CRLMP/30125/2026	CHATLA SATYAMA REDDY	SOUMYA DEV RAY	/ /0	
		VS	VS	0	
		STATE OF ODISHA		//	
165	D-CRLMP/30132/2026	PRADYUMNA KUMAR PRADHAN	AMIT PRASAD BOSE	/ /0	
		VS	VS	0	
		STATE OF ODISHA		//	
166	D-CRLMP/30134/2026	RATNAMANJARI BEHERA	BHABANI SANKAR PRADHAN	/ /0	
		VS	VS	0	
		STATE OF ODISHA		//	
167	D-CRLMP/30168/2026	JYOTSHNA MOHAPATRA	RAKESH KUMAR ROUSTRAY	/ /0	
		VS	VS	0	
		STATE OF ODISHA		//	
168	D-CRLMP/30200/2026	SHALINI MOHANTY	OM SWARUP	/ /0	
		VS	VS	0	
		ROSHAN PATNAIK		//	
169	D-CRLREV/30026/2026	SURESH RANJAN SAHOO	BIKRAM KESHARI MOHANTY	/ /0	
		VS	VS	0	
		M/S. RUKMINI AND SONS INFRA PROJECT LTD., BHUBANESWAR		//	
170	D-CRLREV/30056/2026	NIKUNJA RAMAN SATAPATHY	RAMESH CHANDRA BEHERA	KAMAKHYANAGAR /267 /2026	
		VS	VS	0	

ORISSA HIGH COURT

FILING REPORT AS ON :29/09/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
171	D-CRLREV/30082/2026	STATE OF ODISHA UMAPADA SARANGI VS	Soubhagya Kumar Dash VS	// // 0	AOR20220001631C202600297
172	D-CRLREV/30107/2026	STATE OF ODISHA VIGILANCE REBATI SAHU VS	PRAMOD KUMAR ROUT VS	// GHATAGAON /1 /2023 0	
173	D-CRLREV/30142/2026	STATE OF ODISHA SIDHANT KUMHARIYA VS	SUSHANTA KUMAR JOSHI VS	// DHARMABANDHA PS /67 /2026 0	
174	D-CRLREV/30209/2026	STATE OF ODISHA RAMA CHANDRA BEHERA VS	SAMIR KUMAR BEHERA VS	// / /0 0	
175	D-CRP/46333/2026	STATE OF ODISHA VANI NIRMALYA DAS VS	RANJAN KUMAR ROUT VS	// // 0	AOR20260000273C202600043
176	D-MACA/46271/2026	DEBESH DAS ISTAR KHAN VS	SATYABHUSAN DAS VS	// // 0	
177	D-MACA/46311/2026	SUBASH CHANDRA MOHANTY DIVISIONAL MANAGER, UNITED INDIA INSURANCE CO. LTD., BOMBAY VS	DEBENDRA KISHOR DAS VS	// // 0	
178	D-MACA/46483/2026	MANJUKTA PATRA AUTHORIZED SIGNATORY, UNITED INDIA INSURANCE CO. LTD., BOMBAY VS	DEBENDRA KISHOR DAS VS	// // 0	
179	D-MATA/46320/2026	ARATI SAHOO SAMBIT MOHANTY VS	DEBASIS BISWAL VS	// // 0	
180	D-MATA/46374/2026	ROJALIN MOHANTY ABHIPSA CHOUDHURY VS	SITANSHU MOHAN DWIBEDY VS	// // 0	
181	D-MATA/46445/2026	PRANAB KUMAR DEO SASMITA MALLICK VS	JAGANNATH BHUYAN VS	// // 0	
		ANUPAM CHAKRA		//	

ORISSA HIGH COURT

FILING REPORT AS ON :29/09/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
182	D-RPFAM/46327/2026	BHAGYALAXMI MOHANTY VS SANGRAM KESHARI ROUT	BASUDEV PUJARI VS	// 0 //	
183	D-RPFAM/46476/2026	TULASI ROUT VS KAMALAKANTA ROUT	RABI NARAYAN PANDA VS	// 0 //	
184	D-RSA/46385/2026	ARJUN PANIGHRAHI VS THE ENDOWMENT COMMISSIONER, BHUBANESWAR	AMIT PRASAD BOSE VS	// 0 //	
185	D-TRP(C)/46323/2026	BANITA BEHERA VS BANSIDHAR BEHERA	MANAS KUMAR CHAND VS	// 0 //	
186	D-TRPCRL/30117/2026	ARUPANANDA MALLICK VS RASHMITA MALLICK	ASHOK KUMAR BEHERA VS	//0 0 //	
187	D-WA/46292/2026	STATE OF ODISHA VS DR. SANTOSH KUMAR JENA	AISHWARYA DASH,A.S.C VS	// 0 //	LOD20240000200C202600325
188	D-WA/46294/2026	STATE OF ODISHA VS KALI CHARAN BADATYA	SAROJ KUMAR JEE,A.G.A VS	// 0 //	LOD20240000172C202600319
189	D-WA/46367/2026	BHAGABAN PANIGRAHI VS UNION OF INDIA	KURESH PRASAD DASH VS	// 0 //	AOR20220001390C202600040
190	D-WA/46400/2026	VICE CHANCELLOR, UTKAL UNIVERSITY, BHUBANESWAR VS SULACHANA RAJ	SWORAN KANTA SAMAL VS	// 0 //	
191	D-WA/46430/2026	VICE CHANCELLOR, UTKAL UNIVERSITY, BHUBANESWAR VS NALINI PRADHAN	SWORAN KANTA SAMAL VS	// 0 //	
192	D-WA/46449/2026	VICE CHANCELLOR, UTKAL UNIVERSITY, BHUBANESWAR VS SURENDRA KUMAR PRUSTY	SWORAN KANTA SAMAL VS	// 0 //	
193	D-WA/46459/2026	VICE CHANCELLOR, UTKAL UNIVERSITY, BHUBANESWAR	SWORAN KANTA SAMAL	//	

ORISSA HIGH COURT

FILING REPORT AS ON :29/09/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		W. BAIRAGI REDDY		//	
194	D-WA/46465/2026	VICE CHANCELLOR, UTKAL UNIVERSITY, BHUBANESWAR	SWARA KANTA SAMAL	//	
		VS	VS	0	
		RANJAN KUMAR DAS		//	
195	D-WA/46472/2026	VICE CHANCELLOR, UTKAL UNIVERSITY, BHUBANESWAR	SWARA KANTA SAMAL	//	
		VS	VS	0	
		MAYA BEHERA		//	
196	D-WP(C)/46262/2026	PANKAJINI BARIK	KUNAL KUMAR SWAIN	//	
	WP(C)/31890/2026	VS	VS	0	
		STATE OF ODISHA		//	
197	D-WP(C)/46263/2026	SANTOSHINI NAIK	KUNAL KUMAR SWAIN	//	
	WP(C)/31894/2026	VS	VS	0	
		STATE OF ODISHA		//	
198	D-WP(C)/46264/2026	CENTURION UNIVERSITY OF TECHNOLOGY AND MANAGEMENT, GAJAPATI		//	
	WP(C)/31876/2026	VS	VS	0	
		VETERINARY COUNCIL OF INDIA, NEW DELHI		//	
199	D-WP(C)/46265/2026	SUSMITA BARIK	MANAS PATI	//	AOR20220001535C202600310
	WP(C)/31823/2026	VS	VS	0	
		STATE OF ODISHA		//	
200	D-WP(C)/46266/2026	BIRANCHI NARAYAN PRADHAN	CHANDRAKANTA NAYAK	//	
		VS	VS	0	
		INDIAN OIL CORP. LTD., BHUBANESWAR		//	
201	D-WP(C)/46267/2026	SUNANDA RAUL	BHABANI PRASAD MOHANTY	//	
		VS	VS	0	
		THE COMMISSIONER OF COMMERCIAL TAXES AND GOODS NAD SERVICES TAX, ODISHA		//	
202	D-WP(C)/46268/2026	BALAJI PARAMAR	BHUBANANANDA LENKA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
203	D-WP(C)/46269/2026	M/S ABS ENGINEERING AND DEVELOPERS, KENDRAPARA	ABHIRAM SATPATHY	//	
		VS	VS	0	
		CHIEF COMMISSIONER, GOODS AND SERVICE TAX AND CENTRAL EXCISE, BHUBANESWAR		//	
204	D-WP(C)/46272/2026	M/S.SHREE JAGANNATH TRADERS, JAJPUR	RAMESH CHANDRA JENA	//	
		VS	VS	0	

ORISSA HIGH COURT

FILING REPORT AS ON :29/09/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
205	D-WP(C)/46273/2026	THE PRINCIPAL COMMISSIONER GST AND CENTRAL EXCISE, BHUBANESWAR UPENDRA KUMAR SAHOO VS	ABHISHEK SAHOO VS	// // 0	AOD20240000942C202600013
206	D-WP(C)/46274/2026 WP(C)/31910/2026	CHIEF COMMISSIONER OF CT AND GST, ODISHA GOPAL CHANDRA NAYAK VS	MANAS PATI VS	// // 0	AOR20220001535C202600309
207	D-WP(C)/46275/2026	STATE OF ODISHA SURESH CHANDRA SAMANTARA VS	KAILASH CHANDRA MISHRA VS	// // 0	AOR20230000698C202600010
208	D-WP(C)/46276/2026	STATE OF ODISHA RAMA CHANDRA PRADHAN VS	ABHIRAM SWAIN VS	// // 0	
209	D-WP(C)/46277/2026	UNION OF INDIA SUBHADRA NAIK VS	ANUPAM RATH VS	// // 0	
210	D-WP(C)/46278/2026	STATE OF ODISHA MANORANJAN SADANGI VS	PRANAYA KISHORE HARICHANDAN VS	// // 0	
211	D-WP(C)/46279/2026 WP(C)/31837/2026	SUPERINTENDENT, CGST AND CENTRAL EXCISE, GOPALPUR RANGE, GANJAM SUDHANSHU SEKHAR BHUYAN VS	TUNA SAHU VS	// // 0	
212	D-WP(C)/46281/2026	STATE OF ODISHA SANATAN MOHAPATRA VS	KSHIROD CHANDRA MOHAPATRA VS	// // 0	
213	D-WP(C)/46283/2026	ODISHA STATE HOUSING BOARD, BHUBANESWAR, KHURDA SARALA KUMARI PATTNAIK VS	JYOTIRMAY GUPTA VS	// // 0	
214	D-WP(C)/46284/2026	STATE OF ODISHA SUKANTA CHANDRA SAHOO VS	JNYANANANDA PANDA VS	// // 0	
215	D-WP(C)/46285/2026	STATE OF ODISHA BIBEKANANDA DASH VS	NIHAL RATH VS	// // 0	
		STATE OF ODISHA		//	

ORISSA HIGH COURT

FILING REPORT AS ON :29/09/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
216	D-WP(C)/46287/2026	M/S KESHAV RICE MILL, GANJAM VS CHIEF COMMISSIONER, CT AND GST, ODISHA, KATAKA	BIBHUTI BHUSAN PANDA VS CHIEF COMMISSIONER, CT AND GST, ODISHA, KATAKA	// 0 //	
217	D-WP(C)/46288/2026	M/S.PANDA HARD WARE STORE, KANDHAMAL VS CHIEF COMMISSIONER, CT AND GST, ODISHA, BHUBANESWAR	BIBHUTI BHUSAN PANDA VS CHIEF COMMISSIONER, CT AND GST, ODISHA, BHUBANESWAR	// 0 //	
218	D-WP(C)/46289/2026	AGRAGAMI PRIMARY FISHERY CO-OPERATIVE SOCIETY, KANDHAMAL VS STATE OF ODISHA	AMARENDRA PRADHAN VS STATE OF ODISHA	// 0 //	
219	D-WP(C)/46290/2026	M/S.PANCHU SAHU @ OTHERS, KANDHAMALA VS CHIEF COMMISSIONER, CT AND GST, ODISHA, CUTTACK	BIBHUTI BHUSAN PANDA VS CHIEF COMMISSIONER, CT AND GST, ODISHA, CUTTACK	// 0 //	
220	D-WP(C)/46291/2026	RABINARAYAN MOHAPATRA VS STATE OF ODISHA	AMARENDRA PRADHAN VS STATE OF ODISHA	// 0 //	
221	D-WP(C)/46293/2026	MAHAVIR UTHA PHALA BYABASAYA WELFARE TRUST VS STATE OF ODISHA	SINIVAS MOHANTY VS STATE OF ODISHA	// 0 //	AOR20230000802C202600111
222	D-WP(C)/46295/2026	SANJAY KUMAR BEHERA VS STATE OF ODISHA	PRAVASH CHANDRA MAHAPATRA VS STATE OF ODISHA	// 0 //	AOR20240001111C202600008
223	D-WP(C)/46296/2026	AKSHAYA KUMAR SAMAL VS CHAIRMAN, PARADEEP PORT TRUST	MAGA BEHERA VS CHAIRMAN, PARADEEP PORT TRUST	// 0 //	AOD20230000467C202600056
224	D-WP(C)/46297/2026	GADADHAR NAYAK VS STATE OF ODISHA	DEEPALI MAHAPATRA VS STATE OF ODISHA	// 0 //	AOR20220004309C202600062
225	D-WP(C)/46298/2026	NIRANJAN NAYAK VS STATE OF ODISHA	SOUVIK PATI VS STATE OF ODISHA	// 0 //	
226	D-WP(C)/46301/2026	SALONI ENTERPRISES, CUTTACK VS STATE OF ODISHA	SAIBRATA RATH VS STATE OF ODISHA	// 0 //	
227	D-WP(C)/46302/2026	KUMARI MAHARANA	BHUBANESWAR DASH	//	

ORISSA HIGH COURT

FILING REPORT AS ON :29/09/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		COLLECTOR NABARANGPUR		//	
228	D-WP(C)/46304/2026	RAMA SWAMI BOSI	KRISHNA CHANDRA SAHU	//	
	WP(C)/31932/2026	VS	VS	0	
		STATE OF ODISHA		//	
229	D-WP(C)/46305/2026	PRAVATI OJHA	PRADEEP KUMAR PANDA	//	
	WP(C)/31882/2026	VS	VS	0	
		STATE OF ODISHA		//	
230	D-WP(C)/46306/2026	SHARATA KUMAR MALIK	ANSHUMAN DAS	//	
		VS	VS	0	
		STATE OF ODISHA		//	
231	D-WP(C)/46308/2026	SAMASTI 1001 GREENS (PHASE 1) ASSOCIATION OF MCHOTTERA, BHUBANESWAR	MCHOTTERA, BHUBANESWAR	//	
		VS	VS	0	
		BHUBANESWAR DEVELOPMENT AUTHORITY, BHUBANESWAR		//	
232	D-WP(C)/46310/2026	SNEHALATA BALIARSINGH	BIBHUTI RANJAN MOHANTY	//	
		VS	VS	0	
		THE COLLECTOR, KHURDA		//	
233	D-WP(C)/46312/2026	PARAMESWAR MOHANTY	AUROVINDA MOHANTY	//	
		VS	VS	0	
		THE DIRECTOR GENERAL, CENTRAL RESERVE POLICE FORCE, NEW DELHI		//	
234	D-WP(C)/46313/2026	DEVA NARAYAN PANIGRAHY	AMITAV TRIPATHY	//	
		VS	VS	0	
		PUNAM PANIGRAHY		//	
235	D-WP(C)/46314/2026	SRIBATSA SWAIN	SIBA PRASAD PATRA	//	
		VS	VS	0	
		THE PROJECT DIRECTOR, NATIONAL HIGHWAY AUTHORITY OF INDIA, DHENKANAL		//	
236	D-WP(C)/46315/2026	DILLIP KUMAR DASH	MAHENDRA KUMAR SAHOO	//	
		VS	VS	0	
		STATE OF ODISHA		//	
237	D-WP(C)/46316/2026	KRUSHNA CHANDRA DAS	RABI NARAYAN BEHERA	//	AOD20230000748C202600013
		VS	VS	0	
		STATE OF ODISHA		//	
238	D-WP(C)/46317/2026	SIBA PRASAD MISHRA	SAMEER KUMAR DAS	//	AOD20240000338C202600197
		VS	VS	0	

ORISSA HIGH COURT

FILING REPORT AS ON :29/09/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
239	D-WP(C)/46318/2026	STATE OF ODISHA JYOTSHNAMAYEE MOHAPATRA VS	SUKANTA KUMAR MISHRA VS	// // 0	
240	D-WP(C)/46319/2026	STATE OF ODISHA DEBENDRA PRASAD DAS VS	SAMEER KUMAR DAS VS	// // 0	AOD20240000338C202600196
241	D-WP(C)/46321/2026 WP(C)/31930/2026	STATE OF ODISHA MADAN KUMAR BISWAL VS	RAJESH RANJAN SAHOO VS	// // 0	
242	D-WP(C)/46322/2026	THE ADDITIONAL DISTRICT MAGISTRATE(REVISION), SAMBALPUR PRASANNA BHOL VS	BIDYADHAR MANSING VS	// // 0	
243	D-WP(C)/46325/2026	STATE OF ODISHA SATI RANI MAITY VS	DURGA PRASAD PANIGRAHI VS	// // 0	
244	D-WP(C)/46326/2026	STATE OF ODISHA JAMBUBATI BEHERA VS	DURGA PRASAD PANIGRAHI VS	// // 0	
245	D-WP(C)/46330/2026	STATE OF ODISHA GAGAN KUMAR DAS VS	CHITRASEN PARIDA VS	// // 0	AOD20240000796C202600026
246	D-WP(C)/46334/2026	STATE TAX OFFICER, CT AND GST, JAGATSINGHPUR CIRCLE NIRASHA MARANDI VS	BASUDEV BARIK VS	// // 0	
247	D-WP(C)/46336/2026	STATE OF ODISHA BISWAJIT NAYAK VS	HRUDANANDA MOHAPATRA VS	// // 0	
248	D-WP(C)/46337/2026	STATE OF ODISHA ARCHANA SINGH VS	SMITA RANJAN PATNAIK VS	// // 0	
249	D-WP(C)/46338/2026	STATE OF ODISHA TANULATA BISWAL VS STATE OF ODISHA	BIBHU PRASAD MOHANTY VS	// // 0 //	AOD20250001071C202600069

ORISSA HIGH COURT

FILING REPORT AS ON :29/09/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
250	D-WP(C)/46339/2026	PRINCIPAL, HINDI TEACHERS TRAINING INSTITUTE, PURI VS PRESIDING OFFICER, LABOUR COURT, BHUBANESWAR	ABHINAV KISHRA VS VS	// 0 //	
251	D-WP(C)/46340/2026	SUNIL KUMAR BISI VS UNION OF INDIA	SIOUBHAGYA KUMAR DASH VS VS	// 0 //	AOR20220001631C202600298
252	D-WP(C)/46341/2026	MADUKA BHOI VS STATE OF ODISHA	DHANANJAYA MUND VS VS	// 0 //	AOR20220001492C202600238
253	D-WP(C)/46342/2026	GHENU TOLTIA VS STATE OF ODISHA	DHANANJAYA MUND VS VS	// 0 //	AOR20220001492C202600239
254	D-WP(C)/46343/2026	ESIC MEDICAL LABORATORY TECHNOLOGIST ASSOCIATION, ANDHRA PRADESH VS UNION OF INDIA	SMITIA RANJAN PATNAIK VS VS	// 0 //	
255	D-WP(C)/46344/2026	DEBADUTTA PANDA VS SRI BUDHESWAR, SRI SIDHESWAR BIJE TIKARPADA AND SRI MANGALA THAKURANI BIJE/BHARATPUR, PURI	PRAGYAN PARAMITA MOHANTY VS VS	// 0 //	
256	D-WP(C)/46345/2026	AKASH KHORA VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS VS	// 0 //	
257	D-WP(C)/46349/2026	SIOUBHAGYALAXMI MOHANTY VS STATE OF ODISHA	SMITIA RANJAN PATNAIK VS VS	// 0 //	
258	D-WP(C)/46352/2026	SARAT KUMAR SETHI VS STATE OF ODISHA	SMITIA RANJAN PATNAIK VS VS	// 0 //	
259	D-WP(C)/46353/2026	BHABESWAR KANHAR VS STATE OF ODISHA	PRAGYAN PARAMITA MOHANTY VS VS	// 0 //	
260	D-WP(C)/46355/2026	BIRANCHI NARAYAN BISWAL VS STATE OF ODISHA	SANGRAM JENA VS VS	// 0 //	
261	D-WP(C)/46356/2026	KRUSHNA CHANDRA SETHI	SMITIA RANJAN PATNAIK	//	

ORISSA HIGH COURT

FILING REPORT AS ON :29/09/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ODISHA		//	
262	D-WP(C)/46357/2026	SANYASI GOUNTIA	PRASANNA KUMAR RATH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
263	D-WP(C)/46358/2026	KISHORE CHANDRA SAHOO	SANGRAM JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
264	D-WP(C)/46359/2026	BHABESWAR KANHAR	PRAGYAN PARAMITA MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
265	D-WP(C)/46360/2026	PRAMILA BEHERA	CHITTA RANJAN LENKA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
266	D-WP(C)/46361/2026	PRASANTA KUMAR RATH	TANMAY MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
267	D-WP(C)/46362/2026	PRAMILA RANJIT	AGNIHOTRA SAHU	//	
		VS	VS	0	
		STATE OF ODISHA		//	
268	D-WP(C)/46363/2026	SUNANDA PATRA	AGNIHOTRA SAHU	//	
		VS	VS	0	
		STATE OF ODISHA		//	
269	D-WP(C)/46364/2026	SRIDHAR KUMAR DASH	TANMAY MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
270	D-WP(C)/46365/2026	PRANGYA PARAMITA PRADHAN	PRNOY MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
271	D-WP(C)/46366/2026	BIJAYA KUMAR DALEI	LALIT MOHAN NANDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
272	D-WP(C)/46368/2026	NARAYAN @ NARAYAN PANDA	AGNIHOTRA SAHU	//	
		VS	VS	0	

ORISSA HIGH COURT

FILING REPORT AS ON :29/09/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
273	D-WP(C)/46369/2026	UNION OF INDIA SULOCHANA BHOI VS STATE OF ODISHA	MAHESWAR MOHANTY VS	// // 0 //	
274	D-WP(C)/46370/2026	NIKUNJA KISHORE SWAIN VS STATE OF ODISHA	SANDIPANI MISRA VS	// 0 //	
275	D-WP(C)/46371/2026	MANOJ KUMAR JAGDEV VS STATE OF ODISHA	BISHNU PRASAD PRADHAN VS	// 0 //	
276	D-WP(C)/46372/2026	M/S.SIDHIVINAYAK ROADWAYS, SUNDERGARH VS COMMISSIONER OF GST AND CENTRAL EXCISE, ROURKELA COMMISSIONERATE, SUNDERGARH	CHITTA RANAJAN DAS VS	// 0	
277	D-WP(C)/46373/2026	SWARNALATA BEHERA VS BHAWANI SHANKAR PANDA	NITYANANDA BEHURIA VS	// 0 //	
278	D-WP(C)/46375/2026	MINATI SAHOO VS AXIS BANK LTD., AHMADABAD	NITYANANDA BEHURIA VS	// 0 //	
279	D-WP(C)/46376/2026	KALACHAN BAG VS STATE OF ODISHA	PRADEEP KUMAR KHUNTIA VS	// 0 //	
280	D-WP(C)/46377/2026	M/S.AJIT KUMAR BISWAL, BHUBANESWAR VS COMMISSIONER, CT AND GST, ODISHA, CUTTACK	CHITTA RANAJAN DAS VS	// 0 //	
281	D-WP(C)/46378/2026	M/S. DIVINE CONSTRUCTIONS VS SUPERINTENDING ENGINEER, PANIKOILI DIVISION	SIDHANT DWIBEDI VS	// 0 //	AOR20220001213C202600040
282	D-WP(C)/46379/2026	RAMAMANI MAHAKUD VS REGISTRAR, COOPERATIVE SOCIETIES	LAXMAN PRADHAN VS	// 0 //	AOD20240000968C202600031
283	D-WP(C)/46380/2026	LAXMIPRIYA SAHOO VS STATE OF ODISHA	SHIBANI SAMARPITA OJHA VS	// 0 //	

ORISSA HIGH COURT

FILING REPORT AS ON :29/09/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
284	D-WP(C)/46381/2026	SRI SRI RADHAKRUSHNA DEV GRAMYA COMMITTEE VS STATE OF ODISHA	HERDIPANNA KHOONAT VS STATE OF ODISHA	// 0 //	
285	D-WP(C)/46382/2026	SHREE SHREE DURGA DEBI THAKURANI CHARITABLE TRUST VS STATE OF ODISHA	INPERSON MAYURBHANJ, M.T. (NILA MADHAB PRAHARAJ). VS STATE OF ODISHA	// 0 //	
286	D-WP(C)/46383/2026	SHREEPATI KINKAR JENA VS STATE OF ODISHA	SHIBANI SAMARPITA OJHA VS STATE OF ODISHA	// 0 //	
287	D-WP(C)/46384/2026	BULU PADHAN VS OM PRAKASH RANA	KAPILA CHARAN NAYAK VS OM PRAKASH RANA	// 0 //	
288	D-WP(C)/46386/2026	SANKAR DEHURY VS REGISTRAR, COOPERATIVE SOCIETIES	LAXMAN PRADHAN VS REGISTRAR, COOPERATIVE SOCIETIES	// 0 //	AOD20240000968C202600033
289	D-WP(C)/46387/2026	SRINIBAS BISWAL VS STATE OF ODISHA	AMIT KUMAR NATH VS STATE OF ODISHA	// 0 //	AOR20240000004C202600068
290	D-WP(C)/46388/2026	BRAHMANANDA NATH SHARMA VS STATE OF ODISHA	SHIBANI SAMARPITA OJHA VS STATE OF ODISHA	// 0 //	
291	D-WP(C)/46389/2026	BULU PADHAN VS OM PRAKASH RANA	KAPILA CHARAN NAYAK VS OM PRAKASH RANA	// 0 //	
292	D-WP(C)/46390/2026	BIBHUTI BHUSAN PATI VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS STATE OF ODISHA	// 0 //	
293	D-WP(C)/46391/2026	SUBIR SANKAR SAHOO VS STATE OF ODISHA	SHIBANI SAMARPITA OJHA VS STATE OF ODISHA	// 0 //	
294	D-WP(C)/46392/2026	AJIT KUMAR DASH VS STATE OF ODISHA	KABIRAJ PRADHAN VS STATE OF ODISHA	// 0 //	
295	D-WP(C)/46393/2026	MINAKSHI RAY	SHIBANI SAMARPITA OJHA	//	

ORISSA HIGH COURT

FILING REPORT AS ON :29/09/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ODISHA		//	
296	D-WP(C)/46394/2026	REETA SATAPATHY	SWETALINA PANDA	//	
		VS	VS	0	
		BASANTA KUMAR SATAPATHY		//	
297	D-WP(C)/46395/2026	TILOTTAMA MOHANTY	PRAVASH CHANDRA JENA	//	
		VS	VS	0	
		DIBAKAR MAHARANA		//	
298	D-WP(C)/46396/2026	SANJUKTA KUMARI DIGAL	KUNAL KUMAR SWAIN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
299	D-WP(C)/46397/2026	MANARANJAN MAHANTA	PRAKASH KUMAR MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
300	D-WP(C)/46398/2026	RL.ABHISHEK PVT.LTD.,JHARSHUGUDA	SUDHIR KUMAR MALLICK	//	
		VS	VS	0	
		JHARSHUGUDA MUNICIPALITY, JHARSHUGUDA		//	
301	D-WP(C)/46399/2026	CHANDRA SEKHAR MUKHERJEE	SHIBANI SAMARPITA OJHA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
302	D-WP(C)/46401/2026	BHAGABATA MAHANTA	PRAKASH KUMAR MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
303	D-WP(C)/46402/2026	JAY DURGA TRANSPORT	ANJAN KUMAR BISWAL	//	AOR20220001328C202600146
		VS	VS	0	
		STATE OF ODISHA		//	
304	D-WP(C)/46403/2026	BISHNUPADA BINDHANI	RANJAN KUMAR ROUT	//	AOR20260000273C202600044
		VS	VS	0	
		STATE OF ODISHA		//	
305	D-WP(C)/46404/2026	JAYA PRAKASH DASH	SHIBANI SAMARPITA OJHA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
306	D-WP(C)/46405/2026	BRUSHABA ROUT	DHANANJAYA MUND	//	AOR20220001492C202600240
		VS	VS	0	

ORISSA HIGH COURT

FILING REPORT AS ON :29/09/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
307	D-WP(C)/46406/2026	STATE OF ODISHA KAPIL CHANDRA DOMB @ PANIGRAHI VS	DHANANJAYA MUND VS	// // 0	AOR20220001492C202600237
308	D-WP(C)/46407/2026	STATE OF ODISHA M/S KALINGA VIKASH VS	KANANBALA ROY CHOUDHURY VS	// // 0	AOR20220001523C202600128
309	D-WP(C)/46408/2026	THE REGIONAL DIRECTOR EMPLOYEES STATE INSURANCE CORPORATION DAITARI MAHANTA VS	PRAKASH KUMAR MISHRA VS	// // 0	
310	D-WP(C)/46409/2026	STATE OF ODISHA KAMALAKANTA TRIPATHY MM ENGINEERS AND CONSULTANTS VS	CHANDAN PRADHAN VS	// // 0	AOD20230000007C202600001
311	D-WP(C)/46410/2026	THE ASST COMMISSIONER OF CT AND GST SREE METALIKS LTD VS	Kshirod Kumar Sahoo VS	// // 0	AOR20220001352C202600030
312	D-WP(C)/46411/2026	ODISHA SALES TAX TRIBUNAL RADHA MOHAN BISWAL VS	RAJESH RANJAN SAHOO VS	// // 0	
313	D-WP(C)/46412/2026	THE ADDL DISTRICT MAGISTRATE (REVISION) SAMBALPUR GRACE JAMES SUNA VS	Dr. Binoda Kumar Mishra VS	// // 0	AOR20220001616C202600074
314	D-WP(C)/46413/2026	STATE OF ODISHA CAPTAIN VIVEK SINGH VS	SUBHADUTTA ROUTRAY VS	// // 0	
315	D-WP(C)/46415/2026	G.M.AND DISCIPLINARY AUTHORITY,STATE PRAKASH CHANDRA MAHAKUD VS	BANK OF INDIA, SAMRIDHI BHAWAN, WEST BENGAL PRAKASH KUMAR MISHRA VS	// // 0	
316	D-WP(C)/46417/2026	STATE OF ODISHA BHUBANESWAR BISWAL VS	RAJESH RANJAN SAHOO VS	// // 0	
317	D-WP(C)/46419/2026	THE ADDL DISTRICT MAGISTRATE (REVISION) SAMBALPUR GAGAN KUMAR MAHANTO VS	PRAKASH KUMAR MISHRA VS	// // 0	
		STATE OF ODISHA		//	

ORISSA HIGH COURT

FILING REPORT AS ON :29/09/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
318	D-WP(C)/46420/2026	SHYAMSUNDAR ROUT VS COLLECTOR AND D.M.KENDRAPARA	SUKANTA KUMAR NAYAK (2) VS	// 0 //	
319	D-WP(C)/46421/2026	TAPAN KUMAR ACHARYA VS STATE OF ODISHA	DIPTI RANJAN MOHAPATRA VS	// 0 //	
320	D-WP(C)/46422/2026	BAISHNAB JANI @ BAISHNABA JANI VS STATE OF ODISHA	SHIBANI SAMARPITA OJHA VS	// 0 //	
321	D-WP(C)/46424/2026	CHANDAN BISWAL VS STATE OF ODISHA	PRAKASH KUMAR MISHRA VS	// 0 //	
322	D-WP(C)/46425/2026	TULACHANDRA KUSUM VS STATE OF ODISHA	SHIBANI SAMARPITA OJHA VS	// 0 //	
323	D-WP(C)/46427/2026	SOUBHAGYA KUMAR NAYAK VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //	
324	D-WP(C)/46428/2026	CHAUDHURY @ CH PRAVAT KUMAR SWAIN VS STATE OF ODISHA	M. BALAKRISHNA RAO VS	// 0 //	
325	D-WP(C)/46429/2026	UJWAL KUMAR BARIK VS ODISHA STAFF SELECTION COMMISSION, BHUBANESWAR	KUNAL KUMAR SWAIN VS	// 0 //	
326	D-WP(C)/46432/2026	PRAKASH CHANDRA PATRO VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //	
327	D-WP(C)/46433/2026	SIBADATTA PUROHIT VS STATE OF ODISHA	SHIBANI SAMARPITA OJHA VS	// 0 //	
328	D-WP(C)/46434/2026	JAGABANDHU NAIK VS STATE OF ODISHA	ADHIRAJ MOHANTY VS	// 0 //	
329	D-WP(C)/46435/2026	BINAY RANJAN DAS @ BINAYA RANJAN DAS	SHIBANI SAMARPITA OJHA	//	

ORISSA HIGH COURT

FILING REPORT AS ON :29/09/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ODISHA		//	
330	D-WP(C)/46436/2026	BIDYADHAR MISHRA	PRANAB KUMAR SAMANTRAY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
331	D-WP(C)/46437/2026	BIDYADHAR PAHAL	LAXMIKANTA MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
332	D-WP(C)/46438/2026	M/S BASUDEV LOGISTICS, JAGATSINGHPUR	ADHIRAJ MOHANTY	//	
		VS	VS	0	
		PRINCIPAL COMMISSIONER, CGST AND CENTRAL EXCISE, BHUBANESWAR		//	
333	D-WP(C)/46439/2026	SAROJA KUMAR PADHY	SHIBANI SAMARPITA OJHA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
334	D-WP(C)/46440/2026	PATITAPABANA COLLEGE OF NURSING, KHURDA	MANOJA KUMAR KHUNTIA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
335	D-WP(C)/46441/2026	JAYADEV MALLICK	SANJIB MOHANTY	//	AOR20220001611C202600189
		VS	VS	0	
		STATE OF ODISHA		//	
336	D-WP(C)/46442/2026	SUSHILA KUMAR RANASINGH	LAXMIKANTA MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
337	D-WP(C)/46443/2026	DIBYA JYOTI SADANGI	SHIBANI SAMARPITA OJHA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
338	D-WP(C)/46444/2026	DURYADHAN KUNDU	DEBIPRASAD MOHANTY	//	AOD20250000159C202600007
		VS	VS	0	
		STATE OF ODISHA		//	
339	D-WP(C)/46446/2026	SANJAY KUMAR RAY	KANANBALA ROY CHOUDHURY	//	AOR20220001523C202600129
		VS	VS	0	
		REGIONAL PROVIDENT FUND COMMISSIONER, EPFO, BHUBANESWAR		//	
340	D-WP(C)/46448/2026	SUSILADEVI INSTITUTE OF HEALTH AND TECHNOLOGY, BILASIPARA	MANOJA KUMAR KHUNTIA	//	
		VS	VS	0	

ORISSA HIGH COURT

FILING REPORT AS ON :29/09/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
341	D-WP(C)/46450/2026	STATE OF ODISHA PRAVAT CHANDRA SINGH VS KARUR VYSYA BANK LIMITED, CUTTACK	DIPTIRANJAN MOHAPATRA VS	// // 0 //	
342	D-WP(C)/46451/2026	PURNA CHANDRA KAR VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //	
343	D-WP(C)/46452/2026	PINKI BEHERA VS STATE OF ODISHA	SHIBANI SAMARPITA OJHA VS	// 0 //	
344	D-WP(C)/46454/2026	BRAJABIHARI ROUT VS STATE OF ODISHA	NIRANJAN LENKA VS	// 0 //	
345	D-WP(C)/46455/2026	SATYA RANJAN NAIK @ SATYARANJAN NAIK VS STATE OF ODISHA	SHIBANI SAMARPITA OJHA VS	// 0 //	
346	D-WP(C)/46456/2026	PADMALOCHAN DASH VS STATE OF ODISHA	RAJ KISHOR SWAIN PADMALOCHAN DASH VS	// 0 //	
347	D-WP(C)/46458/2026	ASIM PURTY VS STATE OF ODISHA	SHIBANI SAMARPITA OJHA VS	// 0 //	
348	D-WP(C)/46461/2026	SRIKANTA CHARAN ROUT VS STATE OF ODISHA	LALIT MOHAN NANDA VS	// 0 //	
349	D-WP(C)/46462/2026	SUNITA BEHURA VS STATE OF ODISHA	SHIBANI SAMARPITA OJHA VS	// 0 //	
350	D-WP(C)/46463/2026	M/S.BHARATIYA LOK KALYAN TRUST, WEST BENGAL VS STATE OF ODISHA	MOURAV SUMAN BHUYAN VS	// 0 //	
351	D-WP(C)/46464/2026	UPENDRA KHAMARI VS STATE OF ODISHA	GHANSHYAM BANJI VS	// 0 //	

ORISSA HIGH COURT

FILING REPORT AS ON :29/09/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
352	D-WP(C)/46466/2026	PARAKSHITA MAHANANDA VS STATE OF ODISHA	SRIKANTA KUMAR NATH VS	// 0 //	
353	D-WP(C)/46467/2026	SARAT CHANDRA SAHU VS STATE OF ODISHA	AMITABH MISHRA VS	// 0 //	
354	D-WP(C)/46468/2026	NAROTTAM SAHU VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //	
355	D-WP(C)/46469/2026	TARUN KUMAR BERA VS STATE OF ODISHA	SUPRAVA BEHERA VS	// 0 //	
356	D-WP(C)/46470/2026	ABHAYA KUMAR ROUT VS STATE OF ODISHA	NIRANJAN LENKA VS	// 0 //	
357	D-WP(C)/46471/2026	SANTOSH TAREI @ SANTOSH GOURANG TAREI VS UNION BANK OF INDIA, REGIONAL OFFICE, BALASORE	PRASANTA KUMAR SATAPATHY VS	// 0 //	
358	D-WP(C)/46473/2026	JAYADEB DALAI VS STATE OF ODISHA	PRASANNA KUMAR BEHERA VS	// 0 //	
359	D-WP(C)/46474/2026	BIREN KUMAR CHOUDHURY VS LAND ACQUISITION OFFICER, GANJAM	UPASIKA SAMANTARAY VS	// 0 //	
360	D-WP(C)/46475/2026	RAJIB MURMU VS STATE OF ODISHA	SRIKANTA KU. NATH VS	// 0 //	
361	D-WP(C)/46477/2026	BHIMASEN SAMAL VS STATE OF ODISHA	GYANA RANJAN DHAL VS	// 0 //	
362	D-WP(C)/46478/2026	SANJUKTA GHANTA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //	
363	D-WP(C)/46479/2026	MANOJ NAHAK	PRASANNA KUMAR BEHERA	//	

ORISSA HIGH COURT

FILING REPORT AS ON :29/09/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ODISHA		//	
364	D-WP(C)/46484/2026	RAMA KRUSHNA BOXI	RANJIT MOHANTY	//	AOD20240000639C202600034
		VS	VS	0	
		STATE OF ODISHA		//	
365	D-WP(C)/46485/2026	NILAKANTHA MANSINGH	RANJIT MOHANTY	//	AOD20240000639C202600035
		VS	VS	0	
		STATE OF ODISHA		//	
366	D-WP(C)/46486/2026	DHABALESWAR BAHERA	RANJIT MOHANTY	//	AOD20240000639C202600033
		VS	VS	0	
		STATE OF ODISHA		//	
367	D-WP(C)/46487/2026	ABDHISH DHAL SAMANTA	GOURAV KUMAR ROY CHOUDHURY	//	AOD20220003611C202600064
		VS	VS	0	
		THE CHIEF COMMISSIONER, CT AND GST, ODISHA		//	
368	D-WP(C)/46488/2026	SUPRIYA NAYAK	PABITRA KUMAR DUTTA	//	AOR20220001570C202600009
		VS	VS	0	
		STATE OF ODISHA		//	
369	D-WP(C)/46489/2026	MINAKETAN NAG	RANJIT MOHANTY	//	AOD20240000639C202600032
		VS	VS	0	
		STATE OF ODISHA		//	
370	D-WP(C)/46490/2026	RISHIDEV BATRA	MANAS RANJAN BAUG	//	AOR20220002374C202600124
		VS	VS	0	
		STATE OF ODISHA		//	
371	D-WP(C)/46491/2026	JAI BATRA	MANAS RANJAN BAUG	//	AOR20220002374C202600123
		VS	VS	0	
		STATE OF ODISHA		//	
372	D-WP(C)/46492/2026	PRADIP KUMAR KHUNTIA	RANJIT MOHANTY	//	AOD20240000639C202600031
		VS	VS	0	
		STATE OF ODISHA		//	
373	D-WP(C)/46493/2026	DUSMANTA KUMAR DAS	KULDEEP MOHANTY	//	AOD20240000012C202600300
		VS	VS	0	
		NIRUPAMA NAYAK ALIAS DAS		//	
374	D-WP(C)/46494/2026	NIMAIN SENAPATI	DOLAGOBINDA MOHAPATRA	//	AOR20230000065C202600025
		VS	VS	0	

ORISSA HIGH COURT

FILING REPORT AS ON :29/09/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
375	D-WP(C)/46495/2026	LAND REFORMS COMMISSIONER ODISHA, CUTTACK LINGARAJ NAIK VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA DILLIP KUMAR MOHAPATRA VS STATE OF ODISHA	// // () //	AOD20220001927C202600171
376	D-WP(C)/46496/2026	ARCHANABALA SAHU VS STATE OF ODISHA	SAHASRANSU SOURAV VS STATE OF ODISHA	// () //	AOR20220001445C202600208
377	D-WP(C)/46497/2026	BIJAYA KUMAR PRADHAN VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS STATE OF ODISHA	// () //	AOD20220001927C202600172
378	D-WP(C)/46498/2026	SATYA PRAKASH MAHANA VS STATE OF ODISHA	ARUN KUMAR PATRA VS STATE OF ODISHA	// () //	AOD20240000516C202600049
379	D-ABLAPL/30007/2026	HAREKRUSHNA SAHOO VS STATE OF ODISHA	PRUTHVIRAJ SETHI VS STATE OF ODISHA	CHOUDWAR /620 /2026 () //	
380	D-ABLAPL/30011/2026	SUSIL MUNDA VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS STATE OF ODISHA	BONAI /175 /2026 () //	
381	D-ABLAPL/30017/2026	SANATAN BISWAL VS STATE OF ODISHA	DEEPAK KU SAHOO VS STATE OF ODISHA	RAJNAGAR /331 /2026 () //	
382	D-ABLAPL/30022/2026	SUDHIR PRADHAN VS STATE OF ODISHA	SATYA SHIVA DASH VS STATE OF ODISHA	JARADA /290 /2026 () //	
383	D-ABLAPL/30023/2026	BISWAJIT SAMAL VS STATE OF ODISHA	NIRANJAN LENKA VS STATE OF ODISHA	BALIMI /239 /2026 () //	
384	D-ABLAPL/30029/2026	GHASIRAM HANTAL VS STATE OF ODISHA	SANGRAM KESHARI ROUT VS STATE OF ODISHA	SUNABEDA /169 /2026 () //	
385	D-ABLAPL/30030/2026	SUSIL MUNDA VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS STATE OF ODISHA	BONAI /169 /2026 () //	

ORISSA HIGH COURT

FILING REPORT AS ON :29/09/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
386	D-ABLAPL/30031/2026	DAKSHIN MURMU VS STATE OF ODISHA	PRAMOD KUMAR JENA VS	BALIAPAL /441 /2026 () //	
387	D-ABLAPL/30034/2026	SANJEEB BISWAL VS STATE OF ODISHA	SAMARENDRA BAHADUR VS	PURIGHAT /245 /2026 () //	
388	D-ABLAPL/30037/2026	SUBANTA @ SIDHESWAR RANA VS STATE OF ODISHA	BIKASH KARNA VS	GHANTAPADA /140 /2026 () //	
389	D-ABLAPL/30038/2026	GYANA RANJAN SWAIN VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	GONDIA /391 /2026 () //	AOD20250000009C202600120
390	D-ABLAPL/30043/2026	SURYA PRASAD @ KALU VS STATE OF ODISHA	BIDYADHAR PANDA VS	BRAJARAJNAGAR /189 /2026 () //	AOR20220001945C202600034
391	D-ABLAPL/30044/2026	DAMBARU PATRA VS STATE OF ODISHA	BIKASH KARNA VS	MANAMUNDA /132 /2021 () //	
392	D-ABLAPL/30051/2026	SOUDAMINI SAMAL VS STATE OF ODISHA	MD. GOLAM MADANI VS	BHANDARIPOKHARI /457 /2026 () //	
393	D-ABLAPL/30052/2026	NARAYAN TRIPATHY VS STATE OF ODISHA	DEEPAK RANJAN PARIDA VS	PURI TOWN /451 /2026 () //	
394	D-ABLAPL/30054/2026	KASI ROUT VS STATE OF ODISHA	CHANDANA TRIPATHY VS	CAPITAL P.S. /382 /2026 () //	
395	D-ABLAPL/30055/2026	NITAI MANDAL VS STATE OF ODISHA	ARIJEET MISHRA VS	JAJPUR ROAD /514 /2026 () //	
396	D-ABLAPL/30057/2026	SUBHA BAG VS STATE OF ODISHA	SURESH KUMAR JENA VS	BINIKA /254 /2026 () //	
397	D-ABLAPL/30058/2026	ABHIJIT NAYAK	KASHINATH PATTANAIK	CRR1 /186 /2026	

ORISSA HIGH COURT

FILING REPORT AS ON :29/09/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
398	D-ABLAPL/30061/2026	PRIYANKA BISWAL @ SAJANI BISWAL	SANJIT MISHRA	BARIPADA TOWN /519 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
399	D-ABLAPL/30062/2026	JAYANTA BEHERA @ KATI KALIA BEHERA	AMULYA RATNA PANDA	JALESWAR /386 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
400	D-ABLAPL/30063/2026	RAJESH NAYAK @ DEBA	SANJIT MISHRA	PURI SADAR /504 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
401	D-ABLAPL/30066/2026	RASHMI RANJAN BEHERA	SANJIT MISHRA	BIDANASI /110 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
402	D-ABLAPL/30068/2026	ANUPAMA ROUT	DEEPAK KU SAHOO	MAHAKALPARA /259 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
403	D-ABLAPL/30069/2026	CHANDAN GIRI	AMULYA RATNA PANDA	Bamapada (Industrial Area) /139 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
404	D-ABLAPL/30070/2026	DIPU @ SOMANATH BHOI	SANJIT MISHRA	PURI SADAR /512 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
405	D-ABLAPL/30072/2026	MANA SWAIN @ MANOJA SWAIN @ MANARANJAN DEBNAK	DEEPAK KU SAHOO	KENDRAPARA SADAR /569 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
406	D-ABLAPL/30076/2026	GYANARANJAN ROUTRAY@GYANA RANJAN ROUTRAY	SWAGAT KUMAR SAHU	GOBINDAPUR /226 /2026	AOR20220004593C202600044
		VS	VS	()	
		STATE OF ODISHA		//	
407	D-ABLAPL/30085/2026	SUSIL MUNDA	BIRAJA PRASANNA DAS	BONAI /174 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
408	D-ABLAPL/30087/2026	BAIDHAR MALLIK	AKSHAYA KUMAR SAHOO	DASARATHPUR /200 /2026	
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :29/09/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
409	D-ABLAPL/30088/2026	STATE OF ODISHA SATYABHAMA BEHERA VS	SUKANTA KUMAR DALAI VS	// RAJKANIKA /502 /2026 ()	
410	D-ABLAPL/30089/2026	STATE OF ODISHA MUNA JENA VS	SUSIL KUMAR PATTNAIK VS	// KEONJHAR TOWN /134 /2022 ()	
411	D-ABLAPL/30090/2026	STATE OF ODISHA JATNARAJ SAHU VS	JNYANANANDA PANDA VS	// BHAWANIPATNA SADAR /180 /2021 ()	
412	D-ABLAPL/30098/2026	STATE OF ODISHA RAJINDRA DEHURY @ DEHURI VS	JUGALA KISHORE PANDA VS	// MANAMUNDA /13 /2019 ()	
413	D-ABLAPL/30099/2026	STATE OF ODISHA NANDA@RANJAN KUMAR SWAIN VS	MANORANJAN DAS VS	// KHANDAGIRI P.S. /601 /2026 ()	AOR2022000053C202600085
414	D-ABLAPL/30101/2026	STATE OF ODISHA T.NILANCHALA PATRA VS	SAUBHAGYA KETAN NAYAK VS	// GOSANINUAGAM /354 /2026 ()	AOR20220001207C202600069
415	D-ABLAPL/30102/2026	STATE OF ODISHA SOURAV BERA VS	SURESH CHANDRA PRADHAN VS	// MARINE PS AT JAMBO /158 /2026 ()	AOR20220003509C202600064
416	D-ABLAPL/30103/2026	STATE OF ODISHA RAJA@PRIYABRATA NAYAK VS	MANORANJAN DAS VS	// INFOVALLY UPD BHUBANESWAR /395 /2026 ()	AOR20220000053C202600086
417	D-ABLAPL/30112/2026	STATE OF ODISHA SANTOSH PATRA @ A.SANTOSH PATRA VS	JYOTIRMAYA SAHOO VS	// DHARAKOT PS /227 /2024 ()	
418	D-ABLAPL/30114/2026	STATE OF ODISHA SIMANCHAL CHOUDHURY VS	JYOTIRMAYA SAHOO VS	// KOKSARA /74 /2013 ()	
419	D-ABLAPL/30115/2026	STATE OF ODISHA MUNA GOCHHAYAT VS	RAJLAXMI BISWAL VS	// / /0 ()	
		STATE OF ODISHA		//	

ORISSA HIGH COURT

FILING REPORT AS ON :29/09/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
420	D-ABLAPL/30116/2026	AKASH SWAIN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	GANGAPUR (ASKA) /457 /2026 () //	
421	D-ABLAPL/30118/2026	NISHANK KUMAR SWAIN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	MAHILA P.S. BUXIBAZAR /136 /2026 () //	
422	D-ABLAPL/30119/2026	BABULA MALLIK @ MANORANJAN MALIK VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	KHANTAPADA /342 /2013 () //	
423	D-ABLAPL/30120/2026	SUSHANT KUMAR PARIDA @ SUSHANT PARIDA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KHURDA SADAR /444 /2026 () //	
424	D-ABLAPL/30126/2026	SUSIL MUNDA VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	BONAI /173 /2026 () //	
425	D-ABLAPL/30129/2026	CHANDRAKANTA MAJHI VS STATE OF ODISHA	BISWORANJAN SWAIN VS	PIRAHAT P.S /46 /2025 () //	
426	D-ABLAPL/30131/2026	ABINASH SUNA VS STATE OF ODISHA	PRAHALLAD SAHU VS	PHULBANI SADAR /128 /2026 () //	
427	D-ABLAPL/30138/2026	NARASINGHA BAGHA VS STATE OF ODISHA	KARUNAKAR GAYA VS	NIMAPADA /107 /2026 () //	
428	D-ABLAPL/30139/2026	MUNA GOCHHAYAT VS STATE OF ODISHA	RAJLAXMI BISWAL VS	/ /0 () //	
429	D-ABLAPL/30162/2026	RAMANI KANTA PATTANAYAK VS STATE OF ODISHA	AJAYA KUMAR JENA VS	KAMARDA /223 /2026 () //	
430	D-ABLAPL/30163/2026	BULU @ BALLABHA @ BALLHABH SAMAL VS STATE OF ODISHA	CHEERA RANJAN SATAPATHY VS	CHOUDWAR /635 /2026 () //	
431	D-ABLAPL/30169/2026	SUNIL KUMAR KANDIKUPPA @ SUNEEL KUMAR KANDIKUPPA	SUNIL KUMAR KANDIKUPPA @ SUNEEL KUMAR KANDIKUPPA VS PRAKASH SATAPATHY	/ /0	

ORISSA HIGH COURT

FILING REPORT AS ON :29/09/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		UNION OF INDIA (CBI)		//	
432	D-ABLAPL/30170/2026	DIPAK DEY @ DEEPAK DEY	MANGU NANDY	KALIMELA /212 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
433	D-ABLAPL/30173/2026	NANDAN PATTNAYAK @ NANDAN PATTANAIK	BIBHUTI RANJAN MOHANTY	BADAMBADI /467 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
434	D-ABLAPL/30177/2026	KEDARNATH PATTNAIK	BARSHARANI SAHOO	CYBER CRIME AND ECONOMIC OFFENCES, PURI /15 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
435	D-ABLAPL/30187/2026	JIBAN JYOTI JENA	DHIREN CHAUDHURY	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
436	D-ABLAPL/30191/2026	RANGALATA NAYAK	PRASANT KUMAR BARIK	CHANDABALI /328 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
437	D-ABLAPL/30193/2026	PARTHA SARATHEE NAYAK	PRASANT KUMAR BARIK	CHANDABALI /328 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
438	D-ABLAPL/30195/2026	ABHIRAM MISHRA	ATMAJIT MANMITH DAS	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
439	D-ABLAPL/30198/2026	SKYELYAB SWAIN	ATMAJIT MANMITH DAS	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
440	D-ABLAPL/30201/2026	PRASHANTA MALIK@PRASANTA MALIK	SATYA NARAYAN MISHRA 4	MARINE KASIA /148 /2026	AOR20220001615C202600152
		VS	VS	()	
		STATE OF ODISHA		//	
441	D-ABLAPL/30202/2026	KALANDI DEHURI@KALIA BEHERA	AYESHKANTA TRIPATHY	AGARAPADA /180 /2024	AOR20250001113C202600082
		VS	VS	()	
		STATE OF ODISHA		//	

ORISSA HIGH COURT

MISC CASES FILED on ://

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
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